

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 17.01.2019 (Thursday)

Court - III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 45 of 2019	TDI Infrastructure Ltd. Vs. Navkar Traders	Aditya Sharma	Ajay Kr. Jain
2.	Competition App. (AT) No. 40 of 2018 (Renewal of FDR)	Ultratech Cement Ltd. Vs. CCI with	Nisha Kaur Uberoi	Zoheb Hussain
3.	Competition App. (AT) No. 41 of 2018 (Renewal of FDR)	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 59 of 2019	S. Venkatasubramaniam Vs. Anitha Kumar & Anr.	Ananya Ghosh	
5.	Comp. App. (AT) (Ins) No. 60 of 2019	Narender Sharma Vs. Vistar Construction Pvt. Ltd.	Abhishek Jain	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) 473 of 2018	Seth ThakurdasKhinraj Rathi Vs. Cal Refineries Ltd and Anr.	Anurag Ojha	Lakshmi Gurung-R2 Rakesh Kr. Jain-RP
7.	Comp. App. (AT) (Ins) No. 572 of 2018	Green Peace Construction Pvt Ltd Vs Ajantha Flat Owners Association	P.R. Earnarst	Hema Srinivasan (R1) Swaroop George-R2
8.	Comp. App. (AT) (Ins) No. 653 of 2018	R.S. Cottmark (India) Pvt. Ltd. Vs. Rajvir Industries Ltd. With	Rishabh Gupta	
9.	Comp. App. (AT) (Ins) No. 654 of 2018	Krishna Bio Tech Vs. Rajvir Industries Ltd.	Rishabh Gupta	
10.	Comp. App. (AT) (Ins) No. 662 of 2018	Ravi Goyal Vs Butterfly Appliances	Sonali Karwasra	Shradha Agrawal
11.	Comp. App. (AT) (Ins) No. 687 of 2018	Bhavik Bhimjyani Vs Uday Vinodchandra Shah &Anr	Smriti Churiwal	Abhishek Anand

12.	Comp. App. (AT) (Ins) No. 713 of 2018	Lakshmi Vilas Bank Ltd. Vs Orchid Pharma Ltd. & Anr.	S. Aravindh	Bishwajit Dubey-R1
13.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Nikhil Nayyar- R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
14.	Comp. App. (AT) No. 388 of 2018	Sathish Kumar Pottem & Anr. Vs. Sunil Kumar Pottem & 5 Ors.	V. Venkata Rami Reddy	Y. Suryanarayan R(1-4)

Note: Court 1 matters will be taken up in Court 3 today (except Judgments).

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By Order

-sd/-

Registrar